

[English]

Growth with Equity

3844. DR. C. SILVERA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any meeting of the Planning Commission was organised in recent past;

(b) if so, the details alongwith objectives thereof;

(c) whether the meeting was for adoption of theme 'Growth with Equity' for the Ninth Five Year Plan; and

(d) if so, the details thereof and the steps likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Meetings of the Full Planning Commission were held recently on 19th August, 1996 and 29th November, 1996.

(b) The Full Planning Commission meeting on 19th August, 1996 considered the following agenda items :

(i) Programme of work for the Ninth Five Year Plan;

(ii) Greater Autonomy and flexibility for the States in drawing up development plans and programmes;

(iii) Follow up action of the recommendations of the Chief Ministers' Conference held on 4th and 5th July, 1996;

(iv) Report of the NDC Committee on Power;

(v) Agenda and date for the next National Development Council (NDC) meeting.

The meeting of the Full Planning Commission held on 29th November, 1996 considered the draft Approach Paper to the Ninth Five Year Plan (1997-2002).

(c) to (d). The draft Approach Paper to the Ninth Five Year Plan include the thrust areas and priorities of the Ninth Plan. The Full Planning Commission meeting on 29th November, 1996 considered this as part of the exercises to finalise the draft Approach Paper for the approval of the National Development Council.

[Translation]

Reorganisation of Development Blocks

3845. SHRI PUNNU LAL MOHLE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to reorganise new Development Blocks by delimitation of present Development Blocks in the States;

(b) if so, the details thereof; and

(c) the time by which these are likely to be reorganised?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). There is no proposal with the Centre at present to reorganise new Development Blocks.

(c) Does not arise.

[English]

LPG Agencies

3846. SHRI SUKHBIR SINGH BADAL : Will the PRIME MINISTER be pleased to state :

(a) the number of gas agencies functioning in Punjab district-wise which have not been allotted any fresh connections during the last three years or more since the inception of these agencies;

(b) the number of gas agencies which have been allotted the gas connection during this period and the number of connections allotted to each agency, district-wise, and the criteria being followed while making allotment of fresh connections to such agencies;

(c) the number of application received by the Chairman, Indian Oil Corporation through hon'ble Members of Parliament for allotment of fresh connections to such agencies in Punjab; and

(d) the time by which these agencies are likely to be allotted gas connections with a view to clear the wait listed persons?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (d). Information is being collected and will be laid on the Table of the House.

Illegal Constructions

3847. SHRI SOMJIBHAI DAMOR : Will the PRIME MINISTER be pleased to state :

(a) whether any enquiry has been conducted regarding the ongoing illegal constructions in village Masjid Moth (Uday Park);

(b) if so, the findings thereof alongwith the names of the officials involved therein; and

(c) the action taken or proposed to be taken against the offenders and officials?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The M.C.D. has reported that no enquiry has been conducted